

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.17
CA No. 43, 48, 49 & 50 of 2021 in
CP No.219/BB/2020

IN THE MATTER OF:

Mr. Randhir Hebbar & Anr

... Petitioner

v.

M/s. Conver-gytics Solutions Pvt Ltd

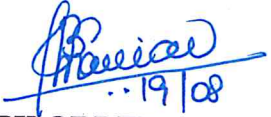
... Respondent

Order Under Section 241-242 of Companies Act, 2013

ORDER

Due to closed holiday on account of Muharram on 20.08.2021 (Friday) there will be no court sitting on 20.08.2021.

Therefore, CP No.219/BB/2020 is adjourned to 11.09.2021.


..19/08

BY ORDER
(COURT OFFICER)

Brunda